

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal


OA No.290/00129/2014

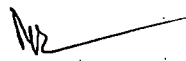
Date of Order : 25.07.2016

Mr. Vijay Mehta, counsel for applicant.

Mr. Vinit Mathur, counsel for respondents.

Learned counsel for the applicant wishes to withdraw this OA. Accordingly, the OA is dismissed as withdrawn.


[Praveen Mahajan]
Administrative Member


[Dr. Murtaza Ali]
Judicial Member

Rss